

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 7

CA/543/2020 in Appeal137/252/ND/2020

IN THE MATTER OF:

Sukriti Infrastructure Private Limited ... Appellant

Vs

Registrar Of Companies ... Respondent

Order under Section 252.

Order delivered on 24.09.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant : Mr. Chandradip Bharti, Adv.

For the I.T. Dept. : Mr. Kunal Sharma, Adv.

ORDER

CA No. 543/2020:Application filed for urgent listing of Appeal No. 137/252/ND/2020 under Section 252 of the Companies Act, 2013. We allow the application.

List Appeal No. 137/252/ND/2020 for hearing on 13.10.2020.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**